

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

O.A.No.207/99

Thursday this the 25th day of February, 1999.

CORAM

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN
HON'BLE MR. R.K. AHOOJA, ADMINISTRATIVE MEMBER

Anilkumar A.H.
S/o Haridasan,
Athazhappillil House,
Udayamperoor PO,
Tripunithura.

...Applicant

(By Advocate Mr. Babu Cherukara (rep.))

Vs.

1. Union of India, represented by the Secretary, Department of Posts, Dak Bhawan, New Delhi.
2. The Senior Superintendent of Post Offices, Ernakulam Division, Ernakulam.
3. The Sub Divisional Inspector of Post offices, Tripunithura Sub Division....Respondents

(By Advocate Smt. A.Rajeswari, ACGSC)

The application having been heard on 25.2.99, the Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR. A.V. HARIDASAN, VICE CHAIRMAN

The applicant who has worked as a substitute E.D.Agent for some time has filed this application for a direction to the respondents to re-engage the applicant as an Extra Departmental Agent in any of the vacant seats available in Tripunithura Postal Sub Division or in any Extra Departmental Posts, within Ernakulam Postal Division forthwith.

2. While working as a substitute of an E.D.Agent, the applicant does not get a right for appointment as a

regular E.D.Agent or even on a provisional basis.

3. The application is without merits and the same is rejected under Section 19(3) of the Administrative Tribunals Act. No order as to costs.

Dated the 25th day of February, 1999.


R.K. AHOJA
ADMINISTRATIVE MEMBER


A.V. HARIDASAN
VICE CHAIRMAN

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